

SLP(C)No. 21317-21321 OF 2001

ITEM No.17

Court No.10

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21317-21321/2001

(From the judgement and order dated 19/09/2001 in WAs. 1117 to 1121 of 2000 of The HIGH COURT OF KARNATAKA AT BANGALORE)

MAREGOWDA & ORS.

Petitioner (s)

VERSUS

CHAIRMAN, BANGALORE DEV. AUTHORITY & ORS

Respondent (s)

(With prayer for interim relief)

Date : 14/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. M.N. Shroff,Adv.
Mr. M.S. Siddaraju,Adv.
Mr. Chirag M. Shroff,Adv.

For Respondent (s) Ms. Manjula Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

List one week after the X'mas holidays, as prayed
for.

.SP1

(Neena Verma)
Court Master

(D.D. Jindal)
Asstt. Registrar